

~~SECRET~~

Reserved

Central Administrative Tribunal, Allahabad.

Registration T.A.No.1363 of 1987 (W.P.No.10577 of 1983)

Lakhan Lal Gupta Petitioner
Vs.

Union of India and 3 others Respondents.

CONNECTED WITH

Registration T.A.No. 1003 of 1987 (W.P.No.9241 of 1982)

Madan Chandra Srivastava Petitioner
Vs.

Union of India and 5 others Respondents.

AND

Registration T.A.No.1274 of 1987 (W.P.No.10576 of 1983)

Ranjit Brahma Petitioner
Vs.

Union of India and 3 others Respondents

Hon. G.S. Sharma, JM
Hon. K.J. Raman, AM

(By Hon. G.S. Sharma, JM)

For judgment see our judgment of date passed
in the connected Registration No.T.A.1003 of 1987 Madan
Chandra Srivastava Vs. Union of India and 5 others.

W.M. Raman
MEMBER (A)

G.S. Sharma
MEMBER (J)

Dated 13 .7.1989
k.k.b.